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Declaration of Assets in the form of real estate or investments as per the Full Court (of the Supreme Court) resolution date 7th May, 1997, adopted by the Full Court of the High court of Delhi on 26th July, 1997 and re-iterated on 8th July, 2008.

- A. Name of Judge : Justice Najmi Waziri
B. Name of Spouse : Dr. Rakhshanda Jalil
C. Name(s) of Dependent Family Members and relationship:
C.1 Dependant No. 1 : Ms. Aaliya Waziri
C.2 Dependant No. 2 : Ms. Insha Waziri

1. Real Estate (Immoveable Property)

1.1 Real Estate (Immoveable Property) of the Judge

S.No.	Description	Remarks
1	Apartment of 1791 Sq. Ft. in Faridabad, Haryana	Under construction. Possession not yet delivered Amount invested from the year 2006 onwards
2	3BHK Apartment of 1700 sq ft with terrace right of approx 2700 Sq. Ft. in Jamia Nagar, New Delhi	Acquired in the year 2006
3	3BHK Apartment in Cooperative Group Housing Society in Noida, Uttar Pradesh	Under construction. Possession not yet delivered Amount invested from the year 2009 onwards
4	Apartment of 4600 Sq. Ft in Noida, Uttar Pradesh	Under construction. Possession not yet delivered Loan taken from Axis Bank Ltd. Amount invested from the year 2011 onwards

1.2 Real Estate (Immoveable Property) of the Judge's Spouse

S.No.	Description	Remarks
1	Apartment of 1850 Sq. Ft. in Noida, Uttar Pradesh	Under construction. Possession not yet delivered Loan taken from HDFC Ltd. Amount invested from the year 2009 onwards

1.3 Real Estate (Immoveable Property) of the Judge's Dependant No. 1

S.No.	Description	Remarks
	NA	

1.4 Real Estate (Immoveable Property) of the Judge's Dependant No. 2

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S.No.	Description	Remarks
	NA	

2. Investments

2.1 Investments of the Judge

2.1.1 Shares

S.No.	Description	Remarks
1	Tata Consultancy Services Ltd	80 Shares
2	Reliance Industries Ltd	100 Shares
3	Remsons Industries	1000 Shares

2.1.2 Mutual Funds

S.No.	Description	Units / Nos.	Remarks
1	Investments in HSBC, Singapore	63.37 Lacs (Rs.)	Invested in Mar, 2011
2	Franklin Templeton MIP Plan Growth	30,280 Units	Invested in May 2014
3	ICICI Prudential Saving Fund Regular Plan Growth	6,231 Units	
4	FT India MIP Plan "A" Growth	30,280 Units	
5	ICICI Saving Fund Plan D Growth	3147.8250	Balance as at 31 st July 2014
6	ICICI Balanced Adv Regular Growth	27281.8960	Balance as at 31 st July 2014
7	DSP Blackrock Short Term Fund Growth	2,96,871.43	Balance as at 21 st August 2014

2.1.3 Deposits and Other Financial Investments

S.No.	Description	Amount (Rs.)	Remarks
1	Insurance Plan of Bajaj Allianz Cash Gain Scheme	40.00 Lacs	Invested in June 2011
2	Insurance Plan of Bajaj Allianz GSP Scheme	10.00 Lacs	Invested in Sept. 2012
3	Insurance Plan of Bajaj Allianz GWIP Scheme	4.00 Lacs	Invested in October 2011
4	Insurance Plan of Life Insurance Corporation of India		Sum Assured of Rs. 5 Lacs and since 2011
5	Insurance Plan of Max New York Life	2.10 Lakhs	
6	Loan to Waziri Carpet Exports	3.00 Lacs	Invested in 2006
7	Loan to Mr Raji Jacob Verghese	15.00 Lacs	Interest at the rate of 12%
8	ICICI Venture Private Equity Fund PMS	18.00 Lacs	Value as on 31 st July 2014
9	India REIT Domestic Real Estate Fund IV	25.00 Lacs	Value as on 31 st July 2014

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10	Balance in Citibank Saving Account	0.53 Lacs	Balance as at 4th Sept. 2014
11	Balance in Standard Chartered Bank		
12	HSBC, Delhi	45,000	

2.2 Investments of the Judge's Spouse

2.2.1 Shares

S.No.	Description	Remarks

2.2.2 Mutual Funds

S.No.	Description	Units / No.s	Remarks
1	SBI Magnum Tax Gain Scheme Regular Plan Dividend	1,778.795 Units	Invested in 2009
2	SBI Magnum Equity Fund Regular Plan Dividend	21,676.481 Units	Invested in 2009
3	Units in SBI Pension Fund	11,865.661 Units	Value as on 31.03.12
4	Units in UTI Retirement Solutions	9,507.289 Units	
5	Units in LIC Pension Fund	8897.88 Units	

2.2.3 Deposits and Other Financial Investments

S.No.	Description	Amount (Rs.)	Remarks
1	Insurance Plan of Life Insurance Corporation of India	1.00 Lacs	Sum Assured of Rs. 2.50 Lacs
2	Balance in Standard Chartered Bank		
3	Balance in Indian Bank	0.61 Lacs	Balance as on 30th April, 2014

2.3 Investments of the Judge's Dependant No. 1

2.3.1 Shares

S.No.	Description	Remarks

2.3.2 Mutual Funds

S.No.	Description	Remarks

2.3.3 Deposits and Other Financial Investments

S.No.	Description	Amount (Rs.)	Remarks

2.4 Investments of the Judge's Dependant No. 2**2.4.1 Shares**

S.No.	Description	Remarks

2.4.2 Mutual Funds

S.No.	Description	Remarks

2.4.3 Deposits and Other Financial Investments

S.No.	Description	Number / Weight / Amount	Remarks
1	Capital in Partnership firm M/s Waziri Carpet Exports	2.50 Lacs	Invested in 2006 for Ms. Aaliya Waziri (Daughter)

3. Other Remarks

Signature of the Judge: ..

Date: 1st October 2014.